



MAHARAJA AGRASEN INSTITUTE OF MANAGEMENT STUDIES

DEPARTMENT OF LAW

ACCREDITED WITH NAAC A++ GRADE



6th JUSTICE J S VERMA MEMORIAL
ADR & CLIENT COUNSELLING
COMPETITION, 2026

&
Navitas - LAW FEST

13th MARCH - 24th MARCH 2026





Maharaja Agrasen Technical Education Society (MATES), New Delhi



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Founder and Chief Advisor,
MATES & Chancellor, Maharaja
Agrasen University, Baddi (HP)



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		Sh. Suresh Gupta, Project Director	Sh. J.R. Mani Tripathi CAO (Accounts)	



About MATES

Maharaja Agrasen Technical Education Society (MATES) is a charitable trust comprising of a group of well known Educationalists, Industrialists, Businessmen, Professionals and Philanthropists with an aim to promote quality education in the field of Technology, Management, Law, Pharmacy and Health Services to shape the human society for a better future. With its constant growth and consistent efforts, MATES has been able to keep up its commitment in serving the society and its people. Dr. Nand Kishore Garg (Founder & Chief Advisor-MATES, Chancellor-MAU, Three Times MLA-Delhi Vidhan Sabha) has been a significant source of inspiration and motivation for achieving the aims and goals of the society. An eminent figure amongst the masses, Dr. Nand Kishore Garg with his humanitarian attribute has always contributed selflessly not only in building the Maharaja Agrasen Technical Education Society but has also been contributing a great deal in bringing together various driving forces who move the nation for a brighter tomorrow.

Sh. Vineet Kumar Lohia (Chairman-MATES), Sh. S.P. Aggarwal, IAS (Executive Chairman-MATES) & Sh. Sunder Lal Goel (Sr. Vice-Chairman- MATES) are among the strongest pillars who have contributed significantly in shaping MATES into its present picture. The trustees of MATES are also well known Entrepreneurs and have established many Industries which contribute to the nation's economic and social development. Few such establishments are given below. These Establishments are also listed by the National Stock Exchange. Zee News, Sagar Kathha Factory, Surya Roshni Ltd., Vikas Ecotek Ltd., P.C Jewellers Ltd., Bharat Rasayan Ltd., Action Group of Industries, Unity Group, Minda Group of Industries, Suncity Project, Microtek International Ltd. ,Crystal, Om Logistic Ltd., M.M Auto Industries Ltd.

As our Founder Chairman sir quoted, 'Samaj Dwara, Samaj ke liye, Samaj ki Sanstha-MATES' and that truly shows the vision to impart such education to the youth that shapes them into individuals that ultimately become the strength of the nation unknowing of the beautiful fruits of their selfless actions in the form of the shape of all the MATES educational institutions today.

ABOUT

MAIMS

Established in 2003 by Maharaja Agrasen Technical Education Society, Institute offers undergraduate programs in the field of Law, Commerce, economics, business administration and journalism as part of its noble endeavor of contributing significantly to positive change in society. MATES, comprising a cohort of diverse educationists, industrialists, and eminent personalities, has achieved the distinction of establishing reputed institutions in the areas of Management, Law, Engineering, Journalism, etc. MAIMS has been accredited with the highest rank of NAAC A++ and ranked by NIRF in Rank band 101-105.

Carrying forward its legacy of glory and progress, MATES laid the foundation of the Department of Law, in 2017 with the introduction of five year integrated BA LL.B degree course with an intake of 180 students. It added another feather to its cap with the introduction of the five year integrated BBA LL.B course with a total intake of 120 students and LLM in IPR, ADR & Corporate Law with an intake of 30 seats. Department of Law is vehemently striving to deliver quality legal education and training since its inception and within a span of a short time, it has made remarkable success in terms of academic as well as professional training. The presence of experienced faculty members, experts and professionals from legal industry at the campus creates an exceptional conducive environment for students to learn and develop holistically along the moral and ethical lines.

ABOUT

THE COMPETITION

The competition is a 12-days mega event with ADRCC and Law fest of the Department of Law organized annually. The 6th edition is scheduled to be held from 13th March- 24th March, 2026. The fest will host various academic, literary & cultural competitions that will witness the participation of students from law schools and universities pan-India. Justice J. S. Verma Memorial ADR & Client Counselling Competition seeks to encourage the effective use of alternative dispute resolution mechanisms and to promote an open exchange of ideas, experience & technical know-how between students and legal professionals. The competition aims to combine the use of ADR and collaborative problem-solving skills of law students so as to successfully represent the litigating interests of parties and thus, proceed toward conflict resolution. We believe that this competition will foster an environment of understanding and encourage students to adopt better and faster means of dispute resolution.

Alongside, the Department also presents Law Fest- NAVITAS which involves various literary competitions namely - Judgement Writing Competition, Constitution Quiz, Extempore Moot Court Competition (both English and Hindi), Creative Writing Competition, Article Writing Competition, Poetry Writing Competition, Comic Strip Writing Competition, Mock CIRP, Jus Quest- The Legal History Quiz & Tark-Kshetra - The Great Debate Competition (both English and Hindi).

ABOUT

THE LAW DEPARTMENT



MAHARAJA AGRASEN INSTITUTE OF MANAGEMENT STUDIES was established in 2003 by Maharaja Agrasen Technical Education Society. The Institute has attained a distinct position in running BBA, B.Com(H) BA (H) Eco. BA JMC, BA LLB (Integrated), and BBA LLB (Integrated), LLM and BCA programmes affiliated with Guru Gobind Singh Indraprastha University, Delhi. In 2023 under the leadership of Prof. (Dr.) Rajni Malhotra Dhingra, Director, MAIMS, the institute has been accredited by NAAC with the highest grade of A++. The Department of Law was established in 2017 by introducing a five-year integrated BA LLB degree course. Established as a unit of the Maharaja Agrasen Institute of Management Studies, the Department aims to provide quality education with a professional approach to the budding legal professionals. The year 2020 has added another feather to its cap with the introduction of the five-year integrated BBA LLB course. In the year 2022 LLM course was introduced with specialization in IPR in 2022, Corporate Law and ADR in 2023. Entry into the five-year course and LL.M. Programme is through the rankings of the CLAT UG and PG respectively. The Department is equipped with requisite facilities like Moot Court Room, Legal Aid Services Clinic, IPR Cell, ADR Cell, etc., as stipulated by the Bar Council of India. It has a mix of senior seasoned faculty as well as young and dynamic faculty.

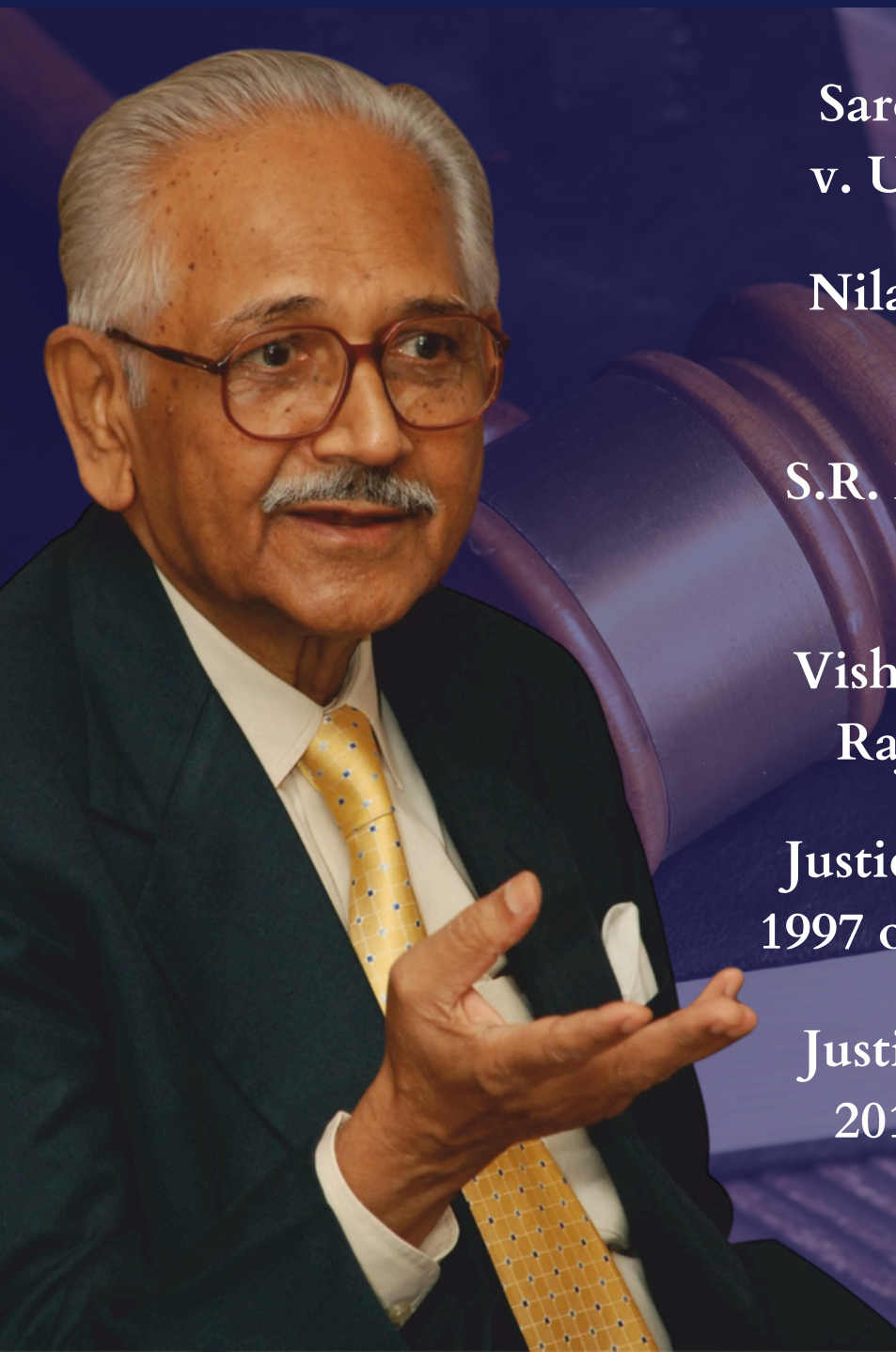
Justice J S Verma

27th CHIEF JUSTICE OF INDIA

FORMER CHAIRPERSON, NATIONAL HUMAN RIGHTS COMMISSION

18th January 1933–22nd April 2013

HIS NOTABLE CONTRIBUTIONS TO JURISPRUDENCE:



Sarojini Ramaswamy
v. Union of India, 1992

Nilabati Behra v. State
of Orissa, 1993

S.R. Bommai v. Union of
India, 1994

Vishaka & Ors v. State Of
Rajasthan & Ors, 1997

Justice Verma Committee,
1997 on Fundamental Duties

Justice Verma Committee,
2013 on amendments to
Criminal Law

“Each one of you is that little drop who can unite to make the rain needed for the 'Monsoon of Purity in National Character' to revive the parched field. Do not fail yourself, or your alma mater, and above all the nation.”

O U R
SPONSOR

B Law Bhoomi

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FOR STUDENTS OF LAW

**EXCLUSIVE PLATFORM
PARTNER**

6TH JUSTICE J S VERMA MEMORIAL ADR & CLIENT COUNSELLING COMPETITION 2026

13th MARCH TO 24th MARCH 2026

Faculty Coordinators :

Dr. Purnima Gupta, Ms. Heena Mongia, Ms. Divya
Singhal, Mr. Eshaan Bhardwaj and Ms. Kashni

MEDIATION

Cash Prize worth INR 63,000/-

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CLIENT COUNSELLING

Cash Prize worth INR 39,000/-

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ARBITRATION

Cash Prize worth INR 25,000/-

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NEGOTIATION

Cash Prize worth INR 24,000/-

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ADRCC



EXTEMPORE MOOT COURT

Cash Prize worth INR 22,000/-

Faculty Coordinators

Dr. Nisha Dhanraj Dewani, Ms. Sakshi Madan and Ms. Meenakshi Gupta

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CREATIVE WRITING

Cash Prize worth INR 8,000/-

Faculty Coordinator

Ms. Isha Kaushal, Ms. Disha Moitra, Dr. Abhilasha, Ms. Priyanka Agarwal and Dr. Mallika Tosha

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JUDGEMENT WRITING

Cash Prize worth INR 12,000/-

Faculty Coordinator

Dr. Aarushi Agarwal, Ms. Ananya Dutt and Ms. Akanksha Gupta

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ARTICLE WRITING

Cash Prize worth INR 8,000/-

Faculty Coordinator

Ms. Isha Kaushal, Ms. Disha Moitra, Dr. Abhilasha, Ms. Priyanka Agarwal and Dr. Mallika Tosha

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TARK KSHETRA

The Great Debate Competition

Cash Prize worth INR 8,000/-

Faculty Coordinators

Ms. Nirati Gupta and Ms. Insia Arora

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POETRY COMPETITION

Cash Prize worth INR 8,000/-

Faculty Coordinator

Dr. Mallika Tosha and Dr. Abhilasha

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HINDI MOOT COURT

Cash Prize worth INR 15,000/-

Faculty Coordinators

Dr. Nisha Dhanraj Dewani, Ms. Sakshi Madan and Ms. Meenakshi Gupta

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CONSTITUTION QUIZ

Cash Prize worth INR 10,000/-

Faculty Coordinator

Dr. Shridul Gupta

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E V E N T SCHEDULE

13
MARCH

ONLINE

INAUGURAL CEREMONY



14
MARCH

ONLINE

Preliminary Rounds of ADRCC Competitions and Tark Kshetra; Submission Deadlines of Judgement Writing, Poetry Writing Competition and Comic Strip Making Competition; and complete event of Extempore Moot (English)



15
MARCH

ONLINE

QUARTERS & SEMI-FINALS of ADRCC and Complete Event of Hindi Moot Court Competition.



16
MARCH

OFFLINE

Constitutional Law Quiz and Jus Quest- The Legal History Quiz



23
MARCH

OFFLINE

FINAL ROUNDS OF ADRCC Competitions



24
MARCH

OFFLINE

VALEDICTORY CEREMONY



ORGANISING COMMITTEE

CHIEF PATRONS



Dr. Nand Kishore Garg
Founder & Chief Advisor, MATES



Sh. Vineet Kumar Lohia
Chairman, MATES

ADVISORY BOARD



**Prof. (Dr.) Rajni Malhotra
Dhingra** Director, MAIMS
Chief Advisor

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Advisor

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Aggarwal**
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EXTEMPORE MOOT COURT (ENGLISH AND HINDI)

MAIMS MOOT COURT SOCIETY

MOCK CIRP COMPETITION

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Kansheka Bajaj
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COMMITTEE



GLIMPSES

OF LAST 5 EDITIONS



**"SUCCESS IS NO ACCIDENT.
IT IS HARD WORK,
PERSEVERANCE, LEARNING,
STUDYING, SACRIFICE, AND
MOST OF ALL, LOVE OF WHAT
YOU ARE DOING OR LEARNING
TO DO."**

Designed by:
PRACHI SHARMA
ASTHA SAMANT
SHANVI MOHANTY



Maharaja Agrasen Institute of
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Department of Law

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